POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

CHROMATIC INDIA LIMITED (CIL)

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The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Thursday, February 14, 2008 , Corrigendum to PA on Monday, April 21, 2008 and closure of Open Offer to the Shareholders of CIL.

1	Name of the Target Company	**Chromatic India Limited**			
2	Name of the Acquirer, including PACs, if any	**Main Acquirer** Cheetah Multitrade Pvt. Ltd **PACs :** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Bigshare Service Pvt. Ltd			
5	Date of Opening of the Offer	Friday, April 25, 2008			
6	Date of Closure of the Offer	Wednesday, May 14, 2008			
7	**Details of Acquisition**	**Proposed in Letter of Offer**		**Actuals**	
a	**Offer Price** Fully paid up Partly Paid Up	Rs.42/- Rs.12/-		Rs. 42/- Rs.12/-	
b	Shareholding of Acquirer prior to Public Announcement(PA)	0 (0%)		0(0%)	
c	Shares acquired after PA	0(0%)		0(0%)	
d	Shares being acquired through Share Purchase Agreement	13,36,500 (49.83%)		13,36,500 (49.83%)	
e	Shares acquired in the Open Offer	5,36,420 (20%)		1,65,226(6.16%)	
f	Size of open Offer (No of Shares X Offer price)	Rs. 2, 25, 29,640/-		Rs. 68,88,492/-	
g	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL N A N A N A	
h	Post Offer Shareholding of Acquirer including PACs, if any Fully Paid Partly Paid	18,72,920 (69.83%)		14,98,326 (55.86%) 1,700 (00.06%)	
i.	Pre and Post offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	Fully paid Shares Partly paid Shares	11,94,365 (44.53 %)	8,09,180 (30.17%)	11,94,365 (44.53 %)	6,69,274 (24.95%) 5,11,100 (19.06%)
8.	Date of despatch of consideration and delay if any.	May 26, 2008. No delay. No interest is due and payable			
9	Position of Escrow Account	The amount held in Escrow Account to the extent of Rs. 80.00 Lacs(less than 90%), transferred to Special Account on 16.05.2008. Rs. 22.53 Lacs, being 10% of Escrow Account transferred to a new Escrow Account with line in favor of Manager to the Offer. Balance released to Acquirer.			
10	Status of Investor complaints	No investor complaints			

Notes

1. All figures above are based on Subscribed Capital. The percentages are worked out on Subscribed Capital (i.e. including partly paid Equity Shares).
2. The Post Offer voting Capital of Acquirer based on voting capital of Target Company (i.e. excluding Partly Paid Shares) is 69.15% and that of Public, 30.85%.
3. The residual holding of the present promoters is clubbed with Public holding, to arrive at the post offer public holding details.

The Acquirer accepts full responsibility for the information contained in this Public Announcement

ISSUED BY MANAGER TO THE OFFER

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SEBI Regn. No. INM 000010163
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Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966
Contact Person : Shri. R. Ramakrishnan

on behalf of the Acquirer

CHEETAH MULTITRADE PRIVATE LIMITED
Regd. Office : 37/888, Adarsh Nagar, Prabhadevi, Mumbai -400 030
Tel No. (022) 32679688, E-mail ID: cmpl@live.in

Place: Mumbai
Date: May 26, 2008